

DIVISION BENCH
COURT - II

S-4

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1382(KB)2020
IVN.P (IBC)/15(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	UCO BANK VS DARJEELING ORGANICTEA ESTATES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Resolution Professional
Mr. Dripto Mazumdar, Adv.]
Mr. Manas Das, Adv.]
Mr. Chandan Mohata, Adv.]
Mr. Santanu Brahma, CA] RP-in-person
Mr. Santosh Kr. Ray, Adv.] For Indian Bank, Uco Bank, SBI and Union Bank
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. **IVN.P (IBC)/15(KB)2024:**
 - a. Hard copy of the application is not available.
 - b. Let the same be furnished to the Resolution Professional for reply affidavit within two weeks'.
 - c. List the matter on **10.07.2024**.

**D.Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**